

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER: : CA/72/2017

NAME OF THE APPLICANT : PARA ENTERPRISES PVT LTD

UNDER SECTION : 441

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. S. RAZENDRAN Para Enterprises Print Ltd. Jo

ORDER

PCS representing the applicant present and prayed time for making submissions and also to file proof of pending cases before the Economic Offences Court and its stage. Time extended at request. Put up on 06.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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